

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 163 OF 2020

Aires Rodrigues

..... Petitioner

V e r s u s

State of Goa

..... Respondents

Petitioner in person.

Mr. D. Pangam, Advocate General with Mr. S. P. Munj, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 2nd September, 2020

P.C.

1. Heard Mr. Aires Rodrigues, the petitioner in person. The learned Advocate General states that the process for appointment of the next Lokayukta has already commenced and, if this matter is posted after three weeks, he will be in a position to apprise the Court of the progress made in this matter.

2. Accordingly, we post this matter on 23.09.2020.

M. S. JAWALKAR

M. S. SONAK, J.

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